

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.07.2020 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 526 of 2020	Maxsun Marine Services FZE Vs. Dolphin Offshore Enterprises (India) Ltd.	Farhat Warsi	Satpal Singh
2.	Comp. App. (AT) (Ins) No. 442 of 2020	Vipras Adz Vs. Sundaresan Nagarajan, RP for P Dot G Constructions Pvt. Ltd. & Anr. With	Madhusmita Bora	
3.	Comp. App. (AT) (Ins) No. 443 of 2020	B. Akhilandeswari Vs. Sundaresan Nagarajan Resolution Professional M/S P dot G Constructions Pvt. Ltd & Anr. With	Madhusmita Bora	
4.	Comp. App. (AT) (Ins) No. 444 of 2020	Mrs. S. Ravi Vs. Sundaresan Nagarajan, RP for P Dot G Constructions Pvt. Ltd. & Anr. With	Madhusmita Bora	
5.	Comp. App. (AT) (Ins) No. 445 of 2020	P. Krishnamoorthy Vs. Sundaresan Nagarajan Resolution for M/S P Dot G Constructions Pvt. Ltd. & Anr. With	Madhusmita Bora	
6.	Comp. App. (AT) (Ins) No. 454 of 2020	Sai Trading and Interiors Vs. Sundaresan Nagarajan, RP for P Dot G Constructions Pvt. Ltd. & Anr. With	Madhusmita Bora	
7.	Comp. App. (AT) (Ins) No. 455 of 2020	Themes Adz Vs. Sundaresan Nagarajan, RP for P Dot G Constructions Pvt. Ltd. & Anr. With	Madhusmita Bora	
8.	Comp. App. (AT) (Ins) No. 457 of 2020	G. Balaji Vs. Sundaresan Nagarajan, RP for P Dot G Constructions Pvt. Ltd. & Anr.	Madhusmita Bora	

For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 215 of 2020	Innova Home Buyers Neyveli Association Vs. P dot G Construction Pvt. Ltd & Ors.	Goutham Shivshankar	Atul Sharma
10.	Comp. App. (AT) (Ins) No. 470 of 2020	Sai Enterprises Vs. Sundaran Nagarajan	Madhusmita Bora	
11.	Comp. App. (AT) (Ins) No. 1069- 1070 of 2019	Yogesh Mehra. Vs. Vaayu Infrastructure LLP. & Ors.	Akshat Singh	Nirav Shah-R1 Raghav Shankar-R2
12.	Comp. App. (AT) (Ins) No. 468 of 2020	Edelweiss Finvest Pvt. Ltd. VS. Ramswarup Industries Ltd.	Sonia Dube	Smriti Churiwal
13.	Comp. App. (AT) (Ins) No. 531 of 2020	Bhaskar Vs. Sai Precious Traexim Pvt. Ltd. & Anr.	Sushil Aggarwal	
14.	Comp. App. (AT) (Ins) No. 538 of 2020	Vimal Coal Pvt. Ltd. Vs. Apna Paper Mills Pvt. Ltd.	Mohit Kr. Bafna	Mandeep Kalra
15.	Comp. App. (AT) (Ins) No. 539 of 2020	S.V. Sunil Kumar Chowdary Vs. Corporation Bank, Hyderabad	Sushant Mahajan	
16.	Comp. App. (AT) (Ins) No. 546 of 2020	Rajratan Babulal Agarwal Vs. Solartex India Pvt. Ltd. & Ors.	Anish Agarwal	Kailash T. Shah

For Hearing

17.	Comp. App. (AT) No. 253 of 2019	Sigmalon Equipment Pvt. Ltd. & Ors. Vs. Vinod Kumar	Saswat Pattnaik	Sunil Sharma
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By the order of Hon'ble Acting Chairperson**-sd/-****Registrar**